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Title : Ruling regarding Motion for Adjournment.

HON. SPEAKER: Hon. Members, I have received requests from Sarvashri Prem Singh Chandumajra, P. Karunakaran and K.C. Venugopal for Suspension of Question Hour.

As you know, there is no provision in the Rules of Procedure under which a Member may make a demand for suspension of Question Hour. I have, therefore, disallowed the notices of Suspension of Question Hour.

Hon. Members, I have received a notice of Adjournment Motion from Shri K.C. Venugopal regarding confusion created among students, especially Christian students due to directive of HRD Ministry regarding Good Governance Day celebration on Christmas Day on 25th December, 2014. As already observed by me in the House yesterday, I have called for facts from the Ministries of Parliamentary Affairs and Human Resource Development in the matter.

Therefore, I have disallowed the notice of Adjournment Motion.

...(Interruptions)

HON. SPEAKER: Now, we shall take up Question Hour. Q.No.341

...(Interruptions)